Electrification of Ghaziabad-Meerut-Saharanpur section

- 2742. SHRI SHADI LAL BATRA: Will the Minister of RAILWAYS be pleased to state:
- (a) the present status of the work of electrification on Ghaziabad-Meerut-Saharanpur section; and
 - (b) the time by which the work on the said line is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Electrification of Ghaziabad-Meerut-Saharanpur section is a part of Khurja-Meerut-Saharanpur including Ghaziabad-Meerut electrification project (254 Route Kilometers (RKMs)). As on 01.04.2011, 205 RKMs has been electrified and the work is in progress on the balance RKMs.

(b) The section has been planned for completion by March'2012.

Licence fee on PCO booth operators at railway stations

- 2743. SHRI T.K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:
 - (a) the licence fee being levied on PCO booth operators inside railway stations;
 - (b) the number of booth operators unable to deposit the licence fee;
 - (c) the number of licences that have been cancelled on this account;
- (d) the number of cases filed against cancellation of licences granted to disabled persons; and
 - (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Land licence fee realized from the PCO booth operators is at a uniform rate of 20% of the notified cost of the land price prevailing at the stations as notified by the Railway from time to time.

- (b) 159 booth operators.
- (c) 93 licences.
- (d) 3 court cases have been filed against cancellation of licences granted to disabled persons.
- (e) One case each in the High Court of Mumbai and Allahabad and one case in Lok Adalat in Jalgaon.

Anti-fog device in trains

 \dagger 2744. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.